

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.198/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company	Anil Aggarwal & Ors Vs. Yogendra Prasad & Ors.		
Under Section	424(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Arup Nath Bhattacharyya.
2. Sayani Das.
3. Anindya Chowdhury.

for Petitioner.

ORDER

Adv.
24/10/17.

Ld. Counsel for the petitioners are present. No one is present from the respondents' side.

Ld. Counsel for the petitioner informed that SLP is pending before the Hon'ble Supreme Court. Order of the Hon'ble Supreme Court is also on record.

List on 14/12/2017 for further order.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)